

of urban poor households by enabling them to access gainful self-employment and skilled wage employment opportunities for improvement in their livelihoods on a sustainable basis.

The employment through Skill Training and Placement (EST & P) component under DAY-NULM is designed to provide skills to the unskilled urban poor as well as to upgrade their existing skills to enable them to get placed in jobs or to set up self-employment ventures.

The Self Employment Programme (SEP) component under DAY-NULM focuses on financial assistance to individuals/groups of urban poor for setting up gainful self-employment ventures/micro-enterprises, suited to their skills, training, aptitude and local conditions. The component also supports Self Help Groups (SHGs) of urban poor to access easy credit from banks and avail interest subsidy for loans.

#### **Houses under JNNURM**

51. DR. R. LAKSHMANAN: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether it is a fact that more than 3,12,234 houses were not constructed for which sanctions were given under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM), way back in March, 2012;

(b) if so, the reasons therefor;

(c) whether Government would be able to achieve its task of Housing for All by 2022 at such a snail's pace; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (RAO INDERJIT SINGH): (a) Under Jawaharlal Nehru Urban Renewal Mission (JNNURM) for providing housing and basic services to urban poor and slum dwellers in the country, Government of India had sanctioned 12,40,920 dwelling units (DUs) of which, 10,56,625 DUs have been completed so far and 1,59,070 DUs are at different stages of construction. Government has extended the Mission period upto 31.03.2017 for completing on-going work only for the projects sanctioned upto 31.03.2012

(b) Construction of houses under JNNURM schemes is the responsibility of the State/UT Governments concerned. There has been delay in completing some of the projects due to institutional weakness of the State agencies, non-availability of

encumbrance free land, cost escalation due to rise of prices of construction materials, reluctance of slum dwellers / beneficiaries to shift temporarily in cases of *in-situ* redevelopment projects etc.

(c) and (d) Government has launched Pradhan Mantri Awas Yojana (Urban) - Housing for All {PMAY (U)-HFA} Mission on 25.6.2015 to provide Central assistance to States/UTs for providing houses to all eligible urban poor. Government is intended to achieve the objectives of the Mission to provide houses to eligible beneficiaries by the year 2022. Since inception of the PMAY (U) Mission, 14,01,097 houses have been sanctioned for construction involving central assistance of ₹ 20,724.61 crore. Besides, under Credit Linked Subsidy Scheme (CLSS) of the Mission for providing interest subsidy on housing loans to EWS/LIG category of people, so far an amount of ₹ 352.86 crore has been disbursed as interest subsidy for acquisition/construction of 19,510 houses.

#### **Pradhan Mantri Awas Yojana in Rajasthan**

†52. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) the details of number of houses built and allotted and the names of the banks which sanctioned loans, the quantum of loans and the number of beneficiaries thereof under the Pradhan Mantri Awas Yojana (PMAY) State-wise; and

(b) whether the State Government of Rajasthan has effectively implemented PMAY and if so, the details of facilities provided to the beneficiaries?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (RAO INDERJIT SINGH): (a) State-wise details of houses accepted for construction under Pradhan Mantri Awas Yojana (Urban) {PMAY(U)} mission are given in the Statement-I (*See* below). State-wise details of Banks along with number of beneficiaries, quantum of loan sanctioned and Central subsidy credited under CLSS component of PMAY (Urban) are given in the Statement-II (*See* below).

(b) Under PMAY (U), so far 56 projects proposals have been accepted for Central Assistance of ₹ 670.08 crs. for construction of 37,534 houses of EWS category (including subsumed projects of RAY) in the State of Rajasthan. ₹ 329.37 crs. has been released to the State Government of Rajasthan as 1st installment. Interest subsidy amounting to ₹ 312.72 lakh has been disbursed by banks to 403 beneficiary housing loan accounts under Credit Linked Subsidy Scheme (CLSS) component of PMAY (U) in the State of Rajasthan.

---

†Original notice of the question was received in Hindi.